

LOK SABHA

UNSTARRED QUESTION No. 334

TO BE ANSWERED ON: 18th DECEMBER, 2017

GLOBAL ENERGY COMPANY RANKINGS

334. SHRI DIBYENDU ADHIKARI:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Indian Energy Public Sector Undertakings (PSUs) have reportedly lost their rankings in the Global Energy Company (GEC) Rankings as compared to the Indian Multinational Agencies;

(b) if so, the details thereof during the last three years along with the financial statements of the Indian companies therein;

(c) the details of S&P Global Platts Top 250 GEC rankings in terms of audited financial performance and the debt position of all Indian energy companies listed in the said rankings; and

(d) the details of merger/acquisition proposals of the energy PSUs of the country at present?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान)

MINISTER OF PETROLEUM & NATURAL GAS

(SHRI DHARMENDRA PRADHAN)

(a) to (c): As far as oil and gas Public Sector Undertakings under the administrative jurisdiction of Ministry of Petroleum and Natural Gas are concerned, they have improved their Global Energy Company Ranking. The details of their rankings during the last three years are at Annexure-I. Their financial statements and the debt position for the last three years are at Annexure-II.

(d): As far as Ministry of Petroleum and Natural Gas is concerned, the Cabinet Committee on Economic Affairs (CCEA) has given in-principle approval for strategic sale of the Government of India's existing 51.11% of total paid up equity shareholding in Hindustan Petroleum Corporation Limited (HPCL) to Oil and Natural Gas Corporation (ONGC).

Annexure-I

Annexure-I referred to in parts (a) to (c) of the Lok Sabha Unstarred Question No.334 for 18.12.2017 regarding “Global Energy Company Rankings” asked by Shri Dibyendu Adhikari.

Global Energy Rankings of Indian Oil and Gas PSUs under the administrative jurisdiction of Ministry of Petroleum and Natural Gas

Sl.No.	Name of PSU	2015	2016	2017
1.	Indian Oil Corporation Limited (IOCL)	66	14	7
2	Oil and Natural Gas Corporation Limited (ONGC)	17	20	11
3	Bharat Petroleum Corporation Limited (BPCL)	59	35	27
4	Hindustan Petroleum Corporation Limited (HPCL)	133	48	48
5.	GAIL (India) Limited	120	132	106
6	Oil India Limited (OIL)	222	201	232

Annexure-II

Annexure-II referred to in parts (a) to (c) of the Lok Sabha Unstarred Question No.334 for 18.12.2017 regarding “Global Energy Company Rankings” asked by Shri Dibyendu Adhikari.

The financial performance and debt position of Indian Oil and Gas PSUs for the last 3 years

(Rs. in crore)				
Name of the PSU	Particulars	2014-15	2015-16	2016-17
IOCL	Revenue from Operation (Gross)	4,67,932	4,06,828	4,45,373
	Profit after Tax	5,273	11,242	19,106
	Equity	67,970	88,135	99,729
	Borrowings	55,248	52,880	54,820
ONGC	Revenue from Operations	1,66,389	1,35,664	1,42,149
	Profit After Tax (PAT)	18,334	12,875	20,498
	Debt/Equity Ratio	0.27	0.20	0.21
BPCL	Total Revenue	2,40,287	1,91,315	2,44,648
	Profit After Tax	5,085	7,432	8,039
	Total Borrowing	13,098	15,976	23,159
	Debt/Equity Ratio	0.58	0.58	0.78
HPCL	Gross Sales of Product	2,17,061	1,97,438	2,13,489
	PBDIT	6,832	9,083	12,092
	Profit After Tax	2,733	3,726	6,209
	Networth as on 31 st March	16,022	17,970	20,347
	Borrowings as on 31 st March	20,335	21,167	21,250
GAIL	Networth	28,888	30,699	32,350
	Profit After Tax	3,039	2,226	3,503
	Gross Margin (EBIDTA)	5,620	5,172	7,287
	Reserves & Surplus	27,851	29,316	36,458
	Earnings Per Share	24	18	21
	Debt/Equity Ratio	0.33	0.26	0.16
OIL	Networth	21,497.59	22,802.26	23,201.74
	Revenue	11,019.86	11,158.63	11,191.07
	Profit after Tax	2,510.20	2,301.67	1,548.68
	Debt	8,341.08	9,132.84	8,947.53